

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3114
ANSWERED ON:19.08.2011
TAX FREE ZONES
Rajesh Shri M. B.;Rawat Shri Ashok Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the details of tax exemption/concession/holiday given by the Union Government to industries/companies alongwith revenue foregone thereto category-wise, location-wise;
- (b) whether the Government has proposals to declare more areas as tax free/concession zones/areas; and
- (c) if so, the details thereof and the time by when the same is likely to be finalized, category-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI S.S. PALANIMANICKAM

- (a) Tax exemptions/concession/holiday are granted from time to time in public interest by notifications published in the official gazette which are laid in both Houses of Parliament. The details of revenue foregone on account of such exemptions/ concessions/holiday are published in the Receipts Budget and other Budget documents.
- (b) There is no such proposal under consideration of the Government at this stage.
- (c) Does not arise in view of (b) above.